

भ्रामकर की इस समय जो कुल राशि बकाया है वह कितनी पाटियों पर बकाया है और उसकी तादाद क्या है? अब क्या यह भी जनरल क्वेश्चन हो गया ?

SHRI VIDYA CHARAN SHUKLA : I have indicated the total arrears of income-tax outstanding. I do not know at present how many parties constitute these arrears. If a specific question is asked, I will give all the information.

Shifting of Safdarjung Airport from its present Site

*96. **SHRI ISHAQ SAMBHALI :** Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether the question of shifting the Safdarjung airport from its present site has been considered by Government ; and

(b) if so, the decision taken thereon ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) : (a) and (b). The question of shifting Safdarjung aerodrome is being examined. Meanwhile it has been decided to shift all passenger operations by DC-3 and larger transport aircraft from Safdarjung to Delhi (Palam) airport with effect from 1st May, 1971.

श्री सरजू पांडे : मैं मन्त्री महोदय से जानना चाहता हूँ कि इन विमानों को सफदर-जंग हवाई अड्डे से हटाने का क्या कारण है ? आखिर हम तरह का विचार सरकार ने क्यों किया है क्या इसको मन्त्री महोदय बतलाने की कृपा करेंगे ?

डा० कर्ण सिंह : कारण इसका यह है कि सफदरजंग हवाई अड्डा ऐसे स्थान पर स्थित है जहाँ अब उसके चारों ओर इस समय बिल्डिंग्स बन गई हैं और इसलिए हमने यह सोचा कि जो बड़े और भारी जहाज हैं उनको अब पालम के हवाई अड्डे पर ले जाया जाय तो उससे अधिक सुविधा होगी। इसके अलावा और भी बहुत से कारण हैं जिनसे यह सफदरजंग का हवाई अड्डा अंतःराष्ट्र स्थापन पर ही नहीं है।

Conversion of Loans into Equity Shares

*97. **SHRI TEJA SINGH SWATANTRA :** Will the Minister of FINANCE be pleased to state :

(a) whether the decision to convert loans advanced by public financial institutions to private industries into equity shares, has been implemented ; and

(b) if so, the details thereof ?

THE MINISTER OF FINANCE (SHRI YASHWANTRAO CHAVAN) : (a) and (b). The public sector financial institutions have taken note of the Government decision on the recommendations of the Industrial Licensing Policy Inquiry Committee, requiring them to exercise option for converting loans to be given and debentures to be subscribed by them in future, into equity of the assisted concerns, and are following it up in relevant cases. The detailed guidelines in this behalf are under active consideration of the Government and are expected to be finalised shortly.

SHRI CHINTAMANI PANIGRAHI : What are the relevant cases which are being followed up, so far as equity shares are concerned ?

SHRI YASHWANTRAO CHAVAN : When I mentioned relevant cases I meant wherever there are applications to the regular financial institutions and where large capital is raised by them. As a matter of fact, as I have said, some detailed guidelines are necessary in these matters for the use of the public financial institutions. They have to be finalised as a result of inter-ministerial discussions. We wanted certain recommendations from the Reserve Bank, which we have received. I think it is in a very final stage.

SHRI CHINTAMANI PANIGRAHI : I want to know whether he has followed up the data and whether the companies have agreed to equity participation.

SHRI YASHWANTRAO CHAVAN : Unless I know the specific cases I cannot give any information.

SHRI SHYAMNANDAN MISHRA : The cases under consideration are interest-free loans or loans with interest ?

SHRI YASHWANTRAO CHAVAN ; I

do not think there are any loans which are interest-free.

SHRI SHYAMNANDAN MISHRA :
There are.

SHRI YASHWANTRAO CHAVAN :
Possibly you know more than I do.

SHRI SHYAMNANDAN MISHRA :
You have certain cases under consideration. I want to know whether they relate to interest-free loans or loans with interest. That is my point. Please do not escape answering this question.

SHRI YASHWANTRAO CHAVAN :
Naturally, these are cases of loans which carry interest.

Development of Places of Tourist Importance in Orissa during 1970-71 and 1971-72

*99. **SHRI CHINTAMANI PANI-**

GRAHI : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether any provision has been made for the development of places of tourist importance like Chilka Lake, Bhubaneswar, Puri, Konarak and other places in Orissa in 1970-71 and 1971-72 ; and

(b) if so, the details of the schemes and provisions made for these places ;

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH):

(a) The State Government made a provision of Rs. 7 lakhs for tourism schemes in Orissa during 1970-71 and of Rs. 10 lakhs for 1971-72. A provision of Rs. 0.50 lakhs has also been made in the Central Sector for Konarak during 1971-72, out of a total provision of Rs. 2 lakhs for this purpose.

(b) A statement is attached.

Statement

(Figures in lakhs)

S. No.	Scheme	Budget Provision	
		1970-71	1971-72
CENTRAL SECTOR			
(a)	Konarak	—	0.50
STATE SECTOR			
(b)	1. Recreational facilities in Chilka Lake.	}	
	2. Opening of Tourist Reception Centre at Bhubaneswar and Puri.		
	3. Construction of Marine Drive from Puri to Konarak.		
	4. Construction of Tourist Bungalow and other facilities in Sambalpur.		
	5. Expansion of tourist bungalow at Bhubaneswar, Puri, Chandipur and construction of staff quarters at the places.		
	6. Staff for execution of Tourist Schemes.		
	7. Tourist Publicity.		
	8. Transport and conducted package tours.		
	9. Grant-in-aid to local bodies for development of places of local importance.		
		7.00	10.00